

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3689
ANSWERED ON:19.04.2005
NDMC PARKING FEE
Ahir Shri Hansraj Gangaram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of all parking lots and contractors against whom an amount of more than five lakhs rupees of NDMC is outstanding as reported in the `Punjab Kesari` dated January 13, 2005;
- (b) whether the Government is contemplating once cancellation of all contracts awarded to such contractors; and
- (c) if so, by when?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a): The details of the parking lots and contractors against whom more than five lakh rupees of New Delhi Municipal Council are outstanding are given below:

| Sl. No. | Name of the contractor | Parking lot | Amount Outstanding (Rs.) |
|---------|------------------------|-------------|--------------------------|
|---------|------------------------|-------------|--------------------------|

- | | | | |
|----|--------------|---------------------------------------|-----------|
| 1. | D.J. Singh | Behind Hindustan Times Building | 21,69,466 |
| 2. | Rajbir Singh | F-Block, Inner Circle Connaught Place | 10,75,143 |
| 3. | Jankal Raj | Newly developed area, Sarojini Nagar | 5,58,690 |
| 4. | Ramesh Kumar | Patiala House boundary wall | 6,72,353 |
| 5. | P.G. Gautam | BKS Marg, two tier parking lot | 5,69,884 |

(b)and(c): The aforesaid contracts have already lapsed.